

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

STARRED QUESTION NO. 38
TO BE ANSWERED ON 20TH JULY, 2021

Fish Mortality Rate

***38. SHRIMATI SAJDA AHMED:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government is aware of the increase in fish mortality rate due to ecological degradation and if so, the details thereof ;
- (b) the amount invested for the development of critical infrastructure in fisheries during the last three years, State-wise; and
- (c) whether the Government has adopted any policy to check the pollution caused by the fishing gear in rivers, particularly by nylon and plastic materials and if so, the details thereof ?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (c): A Statement is placed on the Table of the House.

Statement referred to in reply to the Lok Sabha Starred Question No *38 put in by Shrimati Sajda Ahmed, Honourable Member of Parliament for answer on 20th July, 2021 regarding Fish Mortality Rate

(a): While it is a fact that the ecological degradation resulting in deterioration of water quality will have an impact on fish health, no information have been received recently in the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying regarding increase in fish mortality rate due to ecological degradation as such.

(b): An investment to the tune of Rs.7338.83 crore has been approved during last three years for the States/Union Territories for developing production and post harvest related critical infrastructure in fisheries sector under the Pradhan Mantri Matsya Sampada Yojana, Fisheries and Aquaculture Infrastructure Development Fund and the erstwhile Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries. State-wise details of the investment approved during the last three years are furnished at Annexure.

(c): Fisheries being State subject, respective State Government/Union Territories under their respective legislations/policies, regulate and manage the fisheries in inland areas including issues such as regulation of use of fishing gear in rivers.

Annexure

Statement referred to Part (b) of reply to the Lok Sabha Starred Question No *38 regarding Fish Mortality Rate put in by Shrimati Sajda Ahmed, Honourable Member of Parliament for answer on 20th July, 2021. State-wise details of investment approved for developing production and post harvest related critical infrastructure in fisheries sector during the last three years

Name of the States	Total Investment approved during last three years (Rs. in crore)
Andaman & Nicobar Islands	15.91
Andhra Pradesh	940.85
Arunachal Pradesh	29.02
Assam	127.35
Bihar	462.88
Chhattisgarh	289.98
Daman & Diu and Dadra & Nagar Haveli	6.31
Delhi	3.86
Goa	49
Gujarat	921.75
Haryana	107.81
Himachal Pradesh	82.38
Jammu & Kashmir	94.78
Jharkhand	125.1
Karnataka	380.47
Kerala	301.18
Lakshadweep	40.13
Madhya Pradesh	237.14
Maharashtra	299.342
Manipur	43.296
Meghalaya	115.86
Mizoram	58.056
Nagaland	57.07
Odisha	308.58
Puducherry	60.35
Punjab	55.84
Rajasthan	15.81
Sikkim	36.94
Tamil Nadu	1123.768
Telangana	195.0417
Tripura	74.8
Uttar Pradesh	584.5517
Uttarakhand	74.56
West Bengal	17.81
Ladakh	1.25
Total	7338.83
